

observation to check the functioning of the metering equipment and to ascertain the calling pattern of the subscriber. Wherever the number of calls recorded in the bills under dispute is more than 100% of the highest number of calls metered during the 6 billing periods immediately preceding the disputed period, the bill is split up, if so requested by the subscriber, and he is asked to pay only the average of the said six billing periods, plus 10% thereof, immediately. The balance amount is kept in abeyance, till finalisation of investigation.

If the investigations reveal/suggest the possibility of any fault in the equipment or line, suitable rebate is always given to the subscriber.

In E-10-B type electronic exchanges, detailed bills with particulars of all the STD calls made by the subscribers are provided.

[English]

#### **Ship Repairing Yard at Haldia**

2686. SHRI CHITTA BASU:  
SHRI AMAL DATTA:  
SHRI SUDARSAN  
RAYCHAUDHURI:  
SHRI BASUDEB ACHARIA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal under consideration of Government for setting up of a Ship Repairing Yard at Haldia; and

(b) if so, the details thereof including the stage at which it rest now?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) and (b). There is no specific proposal under Government's consideration for setting up a

Shiprepairing Yard at Haldia.

However, considering the inadequacy of shiprepair facilities in the country to meet our demand, Government has initiated a Feasibility-cum-Detailed Study under the Advisory Technical Assistance Scheme of the Asian Development Bank for the development of shiprepair facilities in the country during the Eighth Plan period. This Study will, among other things, evaluate the suitability of different possible sites for any new facilities it may recommend.

#### **World Bank and ADB Assistance for Development of Ports**

2687. SHRI S. KRISHNA KUMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to seek assistance from the World Bank and the Asian Development Bank for the development of ports in the Eighth Plan; and

(b) if so, the details thereof including the ports which are likely to be developed with the assistance from these agencies?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) and (b). The World Bank has shown interest in funding the schemes for augmentation of container handling facilities at Jawaharlal Nehru Port at Nhava Sheva. Loan negotiations for US\$ 129 million were concluded in November, 1989 with the ADB for the modernisation of port facilities and ship repair facilities of Bombay Port and the development by the State Government of Kakinada Port in Andhra Pradesh.

The schemes of Bombay Port covered by the loan from Asian Development Bank are: